

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

NO.HC.VII-50/1997/3975/A

From :- Shri Kaushik Kumar Sharma,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti Arunima Deka,  
Principal Judge, Family Court,  
Barpeta.

Dated Guwahati the 20<sup>th</sup> October, 2020

Sub: **Permission to avail the entire Durga Puja Vacation with Station leave permission.**

Ref:- Your letter Nos.F.C.(B)/2020/338 dtd 16.10.2020

Madam,

With reference to the above, I am directed to inform you that you have been allowed to avail Civil vacation from 22.10.2020 to 04.11.2020 along with station leave permission w.e.f the evening of 22.10.2020 till the morning of 05.11.2020, as prayed for.

Further, the Counsellor, Family Court, Barpeta will remain in-charge of Family Court, Barpeta in your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

3977

**Memo NO.HC.VII-50/1997/3976-1A dated 20.10.2020**

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
- ✓ 2. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

Rdm